

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 104 of 2013 & IA No.173 of 2013

Dated : 22nd May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Lanco Kondapalli Power Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Akhil Sibal,
Mr. Sakya Singha Chaudhuri,
Mr. Anand Srivastava &
Mr. Pariney Deep Shah

Counsel for the Respondent(s): -

ORDER

We entertain a doubt with regard to the maintainability of the Appeal, since the Appeal has been filed as against the Review order confirming the main order. So notice be issued to the Respondents returnable on 8th July, 2013. Dasti service is permitted.

Registry is also directed to issue notice to the Respondents to hear the submissions with regard to maintainability of this Appeal.

Post the matter on **08.07.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/pg